

Annexure-2

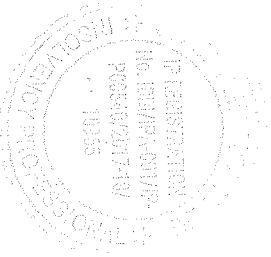
Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP: 16/12/2022; List of creditors as on: 24/01/2023

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered By guarantee	Whether related party?					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Jitender Kothari



Jitender Kothari
 Interim Resolution Professional of CIRP of
 RNP Marketing and Cargo Private Limited
 IP Regn. No. IBBI/IRP-4311/IRP-1/P00540/2017-2018/10965
 AFA No. AA11/10965/02/210923/104532 valid upto 21/09/2023